IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-147(PB)/2017

IN THE MATTER OF:

Berkeley Design Automation India Pvt. Ltd. Applicant/petitioner

Mentor Graphics(India) Pvt. Ltd.

**** Respondent

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

: Mr. Rajiv Kumar Aggarwal, Advocate

For the Respondent

ORDER

Order reserved.

- Sd -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

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(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi